

2006

**Appellate Tribunal for Electricity  
New Delhi**

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**Sub: Vacation Bench Sittings**

It is brought to the notice of all concerned that the learned Counsel and the representatives of the parties may approach the Registrar of the Appellate Tribunal for Electricity for listing of their matters during the vacation provided the matters cannot brook any delay. It will be for the Registrar, Appellate Tribunal for Electricity to determine the urgency for listing the matters on 7<sup>th</sup>, 14<sup>th</sup>, 21<sup>st</sup> and 28<sup>th</sup> June, 2006.

Urgent matters be filed on Mondays and Tuesdays of the week during vacation. However, normal filings will be accepted on all working days.

(Registrar)  
2.06.2006

Copy for information to:

PPS to Chairperson  
PPS to Judicial Member  
PPS to Sh. A.A.Khan, Technical Member  
PPS to Sh. H.L. Bajaj, Technical Member

**Constitution of benches:**

1. 7<sup>th</sup> June - Chairperson & Sh. A.A. Khan
2. 14<sup>th</sup> June - Chairperson & Sh. A.A. Khan
3. 21<sup>st</sup> June - Judicial Member & Sh. HL Bajaj
4. 28<sup>th</sup> June - Judicial Member & Sh. HL Bajaj